

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
STARRED QUESTION NO. 335
ANSWERED ON 8TH DECEMBER, 2016

DAMAGES IMPOSED ON PRIVATE COMPANIES

*335. SHRI LAXMI NARAYAN YADAV:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether damages/penalties are imposed on private companies for failure to carry out their works as per the provisions of the contract regarding the maintenance and repair of the National Highways and if so, the details thereof;
- (b) the damages and penalties imposed on private companies during the last three years, company-wise along with the location at which these companies were working; and
- (c) the remedial measures taken to ensure quality work at the time of maintenance and repair as per the contract?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) to (c) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO.335 FOR ANSWER ON 08.12.2016 ASKED BY SHRI LAXMI NARAYAN YADAV REGARDING DAMAGES IMPOSED ON PRIVATE COMPANIES.

(a) to (c) Construction and maintenance of National Highways by the contractor/concessionaire is done as per provisions made in the contract/concession agreement. Adequate provision are there regarding maintaining standard of road quality and imposition of penalty in case of default. Supervision consultant/ Independent Engineer etc. are responsible for monitoring, as per provisions made in agreement. However, in some cases violations have been observed and penalty/damages imposed on private companies/ Concessionaires are enclosed as **Annexure-I**.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 335 ANSWERED ON 08.12.2016 ASKED BY SHRI LAXMI NARAYAN YADAV REGARDING DAMAGES IMPOSED ON PRIVATE COMPANIES.

Details of the penalty Imposed on Private Companies during the last three years

Sl. No.	Name of Project	Name of Concessionaire	Amount of penalty imposed
	State : Andhra Pradesh		
1	6-laning of Vijayawada-Gundugolanu Section of NH5	M/s. Vijayawada Gundugolanu Road Project Pvt. Ltd.	16.20 Crs.
2	Rajahmundry- Dharamvaram Section (Km.901.753 to Km.848.746) of NH-5 on BOT(Annuity) (Pkg. AP-15)	M/s. Gammon India Private Limited.	1 Crs.
3	Dharmavaram - Tuni Section (Km 848.746 to Km 799.998) of NH-5 on BOT (Annuity) (Pkg AP-16)	M/s. Gammon India Private Limited.	1 Crs.
	Telangana		
4	from Km.367.000 (AdloorYellareddy) to (Km.447.000 and II) Improvement, Operation & Maintenance of Km.447.000 to Km.464.000 (GundlaPochampalli) on NH-7 in the State of Erstwhile Andhra Pradesh Package (AP-2)	M/s GMR Jadcherla Expressways Pvt. Ltd	10.32 Crs
5	Uttarakhand	ERA	Nil
	Haryana, Punjab and Himachal Pradesh		
6	Panipat to Jalandhar Section of NH-1	M/s Soma Isolux	101 Lacs
7	4 laning of Ambala - Chandigarh Section from km 5.735 to km 39.960 of NH 22 and km 0.000 to km 0.875 of NH 21 in the states of Haryana and Punjab	M/s GMR Ambala-Chandigarh Expressways Pvt. Ltd.	1.17 Cr. 8.43 Cr.
8	4/6 laning of Zirakpur - Parwanoo Section of NH-22 from km 39.960 to km 67.550 including Pinjore-Kalka bypass in the states of Punjab, Haryana and Himachal Pradesh	M/s Himalyan Expressways Ltd.	0.83 Cr.
	Karnataka		
9	Nelmangala to Devihalli section of NH 75	M/s. LancoDevihalli Highways Pvt. Ltd.,	16,40,000/- (on 25.11.2013) 5,30,000/- (on 17.01.2014) 6,70,000/- (on 14.03.2014) 9,20,000/- (on 14.11.2014) 6,90,000/- (on 12.05.2015) 5,60,000/- (on 12.05.2015)
10	Devihalli to Hassan section on NH 75	M/s. L&T Pvt. Ltd.,	1,32,296/- (on 04.11.2016) 23,100/- (on 04.11.2016)

11	Short Term Improvement & Routine Maintenance of Chitradurga-Davanagere section from Km 189.00 to Km 260.00 of NH-48 (old NH-4) and Davanagere-Haveri section of NH-48 (Old NH-4)	M/s. Roadway Solution India Pvt. Ltd.,	1,81,810 & 3,90,017
12	Nelamangala-Tumkur section of NH-48 (old Nh-4) in the State of Karnataka	M/s JAS Toll Road Pvt. Ltd	4,76,00,000
13	Bangalore - Nelamangala section of NH 4 from Km 10/00 to Km 29/50	M/s. Navayuga Bengaluru Tollways Pvt. Ltd.,	1,22,30,000
14	Hyderabad - Bangalore Section of NH 7	M/s. KNR Constructions	38,30,000
15	Expressway from Bangalore to Bangalore International Airport (Upgradation of Bangalore-Hyderabad section of NH-7)	M/s. Navayuga Devanahalli Tollways Pvt. Ltd.,	20,43,021
16	Design, Engineering, Finance Construction, Operation and Maintenance of Bangalore-Hoskote-Mulbagal section from Km. 237/700 to Km. 318/000 of NH-4	M/s. Lanco Hoskote Highways Ltd.,	48,10,000
	Maharashtra		
17	Dhule – Pimpalgaon (Km 265 to Km 380) section of NH-3	M/s. Ircon Soma Tollway Pvt. Ltd.	7,51,36,842 (2014-15) 12,12,08,118 (2015-16) 1,09,87,538 (2016-17)
18	Gonde - Vadape (Km 440 to Km 539.5) in (Thane) section of NH-3	M/s. Mumbai-Nashik Exp. Ltd.	1,91,70,114 (2014-15) 12,12,08,118 (2015-16) 1,09,87,538 (2016-17)
19	Pimpalgaon- Nashik- Gonde (Km 380 to Km 440) Section of NH- 03	M/s PNG Tollway Ltd.	31,00,000 (2014-15)
20	Nagpur Kondhali km 9/200 to km 50/000 section of NH 6	M/s. Atlanta Infra Assets Ltd	93.10 lakh (2015-16)
21	MP/MH Border to Dhule section of NH 3 length 88.798 km	M/s. Dhule Palasner Tollway Ltd	60.71 lakh (2016-17)
	Uttar Pradesh		
22	2-laning with paved shoulder of Sitarganj-Bareilly section of NH-74 from Km. 254.820 to Km. 329.280 in the state of U.P & Uttarakhand.	M/s VIL Ltd.	15.20 Crs.
23	Meerut (Meerut – Muzaffarnagar Section of NH-58 from Km.	M/s Western UP Tollway Ltd.	1.88 Crs.

	52.250 to Km. 130.560)		
24	Short Term Improvement & Routine Maintenance of Chakeri (Kanpur) km 483.687 to Kokhraj (Allahabad) km 628.753 in the state of Uttar Pradesh of NH-2	M/s Sincere Construction, Allahabad.	45.33 Lakh
25	Gorakhpur Bypass from Km. 252.860 to km. 285.215 of NH-28	M/s Gorakhpur Infrastructure Company Ltd.	4.43 Cr.
26	24B	M/e EsselLucknowRaebareli Toll Roads Pvt.Ltd	72.39 Lakh
27	24	M/s LucknowSitapur Expressways Ltd.	19.71 Lakh
28	25, 56A & B, 28	M/s PNC Kanpur AyodhyaTollwaysPvt. Ltd.	12 Lakh
29	Six laning of Delhi – Agra Section of NH-2 from Km.20.500 to Km.200 in the State of Haryana & Uttar Pradesh on DBFOT basis under NHDP Phase V	M/s DA Toll Road Pvt. Ltd.	28.30 Lakh
	Kerala		
30	Thrissur - Edapally section of NH 544 (old NH 47) in the State of Kerala	M/s. Guruvayoor Infrastructure Pvt Ltd	2013-14: 12.99 cr 2014-15 : 7.02 cr 2015-16 :5.49 cr
	Jharkhand		
31	Aurangabad to Gorhar to NH 2 (km 180 to km 320)	M/s. BLA project Pvt Ltd	25,75,340/-
32	Gorhar to BarwaAdda of NH 2 (km 320 to km 398.75)	M/s. BLA Infrastructure Pvt Ltd	43,37,073/-
33	Gorhar to BarwaAdda of NH 2 (km 320 to km 398.75)	M/s. Narayan construction	16,97,671/-
34	O&M of Kota Baran Section from Km. 1080+263 to 1184+322 of NH-72 (New NH-27) [OMT-8]	M/s Kota BaranTollwayPvt. Ltd.	11.5 Cr.
35	Chittorgarh - Kota	M/s Chittorgarh - Kota TollwayPvt. Ltd.,	0.5479cr
36	Bharatpur - Mahua NH-11	M/s Madhucon Agra Jaipur Expressway Ltd.,	57.4cr
	Agra - Bharatpur NH-11	M/s Oriental Pathways (Agra) Pvt. Ltd.,	2.22cr
37	Gurgaon-Kotputli	M/s PCEPL	27.77 Cr.
	Jaipur - Kishangarh	M/s GVK Jaipur Expressway Pvt. Ltd.,	0.42cr
38	Jaipur - Reengus	M/s Jaipur - Reengus Toll Road Pvt. Ltd.,	2.55cr
	Tamil Nadu		
39	Operation and Maintenance of Chennai Bypass under OMT Package. (NH 7)	M/s. MEP Infrastructure Ltd	3.41cr
40	Operation and Maintenance of Madurai - Kanyakumari section of NH-7 form km 0.000 to km 243.170 under OMT Package	M/s. RAIMA Toll Road Ltd	2.74cr
41	Six-laning of Hosur to Krishnagiri	M/s. Reliance Infra Ltd	0.78cr

	section of NH-7 from Km. 33/130 to Km.93/000 under NHDP Phase V on BOT (Toll) basis under DBFOT pattern		
42	Six laning of Krishnagiri - Walajahpet section of NH- 46 from Km.0/000 to Km.148/300 under NHDP Phase V on BOT (Toll) basis under DBFOT pattern	M/s. L&T IDPL	0.88cr
43	Six laning of Poonamallee – Walajahpet section of NH-4 from km.13/800 to km.106/800 under NHDP Phase V on BOT (Toll) basis under DBFOT pattern	M/s. Essel Infra Ltd	14.15cr
	West Bengal		
44	Four-laning of Barasat-Krishnagar-Section of NH-34 from Km. 31.000 to Km. 115.000 in the state of West Bengal under NHDP Phase-III on DBFOT (Annuity) Basis (Package No. NHDP-III/BOT/WB/01)	Concessionaire: Barasat-Krishnagar Expressways Ltd. EPC Contractr: Madhucon Projects Ltd.	53.69 cr
45	Four-laning of Krishnagar - Baharampore Section of NH-34 from Km. 115.000 to Km. 193.000 in the state of West Bengal under NHDP Phase-III on DBFOT (Annuity) Basis (Package No. NHDP III/BOT/ WB/ 02)	Concessionaire: Krishnagar-Baharampore Highways Ltd. EPC Contractr: SEW Infrastructure Ltd.	32.77 cr
46	Four Laning of Baharampore – Farakka Section of NH-34 from Km. 191.416 to Km. 294.684 in the State of West Bengal under NHDP Phase-III on DBFOT (Toll) Basis. Contract Package No. NHDP-III/BOT/WB/03	Concessionaire: Baharampore-Farakka Highways Ltd. EPC Contractr: HCC Ltd.	5.5 Cr Additional penalty imposed 74.0 Lakh
47	Four Laning of Farakka – Raiganj Section of NH-34 from Km. 295.000 to Km. 398.000 in the State of West Bengal under NHDP Phase-III on DBFOT (Toll) Basis. Contract Package No. NHDP-III/BOT/WB/04	Concessionaire: Farakka-Raiganj Highways Ltd. EPC Contractr: HCC Ltd.	3.77 Cr
48	Four Laning of Raiganj – Dalkhola Section of NH-34 from Km. 398.000 to Km. 452.700 in the State of West Bengal under NHDP Phase-III on DBFOT (Toll) Basis. Contract Package No. NHDP-III/BOT/WB/05	Concessionaire: Raiganj-Dalkhola Highways Ltd. EPC Contractr: HCC Ltd.	28.12 Cr Additional penalty imposed 6.0 Lakh
49	Siliguri –Islampur – Dalkhola section of NH-31 from Km. 447.0000 to Km. 551.000	M/s. Sincere Construction	18.53 Lakh
